

(b) what have been the cost and time over-runs in each case and what are the latest estimates in this regard?

THE MINISTER OF STEEL AND MINES (SHRI VASANT SATHE):
(a) and (b) The required information is as under:

(Rs. in crores)

	Original sanctioned cost estimate	Present likely cost estimate
Bokaro expansion from 1.7 mt to 4 mt sanctioned in May, 1978	947.24 (Base prices IIIrd quarter, 1974)	2069.78 (Base Prices IVth quarter, 1986)
Bhilai Expansion from 2.5 mt to 4 mt sanctioned in February, 1978	937.7 (Base prices Ist quarter, 1974)	2145.5 (Base Prices IIIrd quarter, 1985)

Schedules of Commissioning	Original	Likely
Bokaro Expansion	December, 1982	May, 1988
Bhilai Expansion	December, 1981	September, 1988

Visakhapatnam Steel Project

740. SHRI PARVATHANENI UPENDRA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that the cost of the Visakhapatnam Steel Project has further gone up after the reassessment exercise in 1985; and

(b) if so, what are the reasons for the escalation in the project cost and the reasons for the delay in the implementation of the project?

THE MINISTER OF ENERGY AND THE MINISTER OF STEEL AND MINES (SHRI VASANT SATHE): (a) and (b) No, Sir. The Revised Cost of Visakhapatnam Steel Project as per Rationalised Concept is estimated at about Rs. 6300 crores (at first quarter, 1986 prices) as against the capital cost of Rs. 7500 crores (first quarter, 1985 prices), which was estimated in 1985 as per approved concept.

As per the Rationalised Concept the Visakhapatnam Steel Project is schedul-

ed to be completed by June, 1990 whereas it was earlier estimated to be completed by 1991-92 under the approved concept.

Recommendations of National Commission on Urbanisation

741. SHRI PARVATHANENI UPENDRA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the National Commission on Urbanisation has suggested any scheme for raising substantial funds for acquiring land and providing housing for the urban poor; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) and (b) In their Interim Report, the Commission have recommended setting up of a 'Shelter Fund', for every city for land acquisition and development of serviced sites for the urban poor and for construction of housing for them. This is to be funded out of the proceeds of the vacant land cess/tax and penalties for misuse of these lands recommended in the report.